

[English]

### Modernisation of Hospitals

3950. SHRI RAMDAS ATHAWALE :  
SHRI PRABHASH CHANDRA TIWARI:  
SHRI MAHESH KUMAR KANODIA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of hospitals to be modernised and expanded in the country, State-wise;

(b) whether the State Governments have been consulted in this regard;

(c) if so, the details thereof, State-wise;

(d) whether new hospitals/dispensaries have been opened or likely to be opened with the assistance of World Bank during the Ninth Five-Year Plan;

(e) if so, the details thereof, State-wise; and

(f) if not, the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) 'Health' being a State subject under the Constitution, State Govts. frame their programmes for opening of Hospitals depending upon the local demand and the availability of Resources. Ministry of Health & Family Welfare have no proposal for modernisation and expansion of hospitals in the States.

(d) to (f) Under the World Bank assisted State Health Systems Project, existing districts, sub-divisional and taluka level hospitals are proposed to be extended and renovated. These projects are being implemented in a phased manner. Phase I & II are being implemented in Andhra Pradesh, Karnataka, Punjab and West Bengal respectively. Orissa has been identified for a similar project in phase III and Maharashtra in Phase IV.

Similar project proposals from Uttar Pradesh, Madhya Pradesh and Rajasthan have been posed to the World Bank for assistance. Such State projects are developed through detailed discussions with the World Bank. It is, therefore, not possible to comment on the final dimensions and components of these projects at this juncture.

### Illegal Immigrants

3951. SHRIMATI LAKSHMI PANABAKA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government is considering a proposal to give illegal immigrants non-citizen Card

equivalent to work permits and entitle them to all facilities except the right to vote;

(b) if so, the time by when a final decision in this regard is likely to be taken; and

(c) the steps being considered to implement the proposal?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Yes, Sir. There is, a proposal to compulsorily register all citizens/non-citizens of and above 14 years of age residing in the country and issue Multipurpose National Identity Cards. The details in this regard are being worked out, before the scheme is launched and identity cards issued to all eligible persons.

### Quota of LPG

3952. SHRI SADASHIV RAO DADODA MANDLIK:  
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether special quota of LPG was released to some dealers in Maharashtra during the last three years, and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) Yes, Sir. Public Sector Oil Companies have released 13275 LPG connections on out of turn basis to some of the distributors in Maharashtra during the last three years. These connections have been released either based on the advice received from various VIPs/VVIPs or under the motivation scheme recommended by the Sudha Joshi Committee to encourage distributors rendering exemplary customer service to the customers.

### Unlifted Sugar

3953. SHRI H.G. RAMULU: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether it has come to the notice of the Government that about ten crore worth of sugar is being unlifted in the godowns of Gangavathi Sugar mill in Karnataka;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to permit the said mill to sell the sugar?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) to (c) As per the information available, after release of freesale sugar quota for the